

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1103  
ANSWERED ON:28.11.2011  
STRIKES IN BACKWARD AREAS  
Agarwal Shri Jai Prakash

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of strikes and lockouts reported in public and private sectors separately, particularly in backward areas, during each of the last three years and the current year, State-wise/Union Territorywise;
- (b) the number of man-days wasted as a result thereof, State-wise;
- (c) the number of labourers/employees rendered jobless, due to these incidents particularly in backward areas, during the last three years, State-wise; and
- (d) the steps taken by the Government to stop such incidents and bring improvement in industrial relations?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) to (c): As per the statistics compiled by Labour Bureau, Ministry of Labour & Employment, State-wise break up of strikes, lockouts, man-days lost and workers affected in the public and private sectors separately, for the last three years and current year (January – September) is at Annex 1(a) to 1(l).The statistics in respect of backward areas is not maintained separately.
- (d): The Industrial Disputes Act, 1947, provides a framework for maintaining harmonious industrial relations. The Act facilitates intervention, mediation and conciliation by the Industrial Relations Machinery of the appropriate Government for resolution of industrial disputes.